

(b) at what stage is the proposal and whether it is still being considered or has been dropped?

THE MINISTER OF HEAVY ENGINEERING IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) and (b) In order to cover the gap between the existing demand and the licensed capacity for the manufacture of tractors and to meet the expected increase in demand during the Fourth Five Year Plan, Government had, in February, 1964, issued a public notice inviting applications under the Industries (Development and Regulation) Act, 1951, for the establishment of new units for the manufacture of tractors. In response to the public notice, a number of applications have been received. Some of these schemes envisage establishment of new undertakings in Punjab. All these applications are, at present, under the consideration of Government.

#### OUTLAY FOR RAILWAYS FOR THE FOURTH FIVE YEAR PLAN

430. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of RAILWAYS be pleased to state the total outlay proposed for Railways for the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARA SHAM NATH): Details of the Railways' Fourth Five Year Plan are still being worked out. The total outlay can be decided only after the overall Plan for the country is formulated.

#### CONFERENCE OF COAL INDUSTRY AND GOVERNMENT

431. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a conference of representatives of the coal industry and officials of Government was held recently in Calcutta; and

(b) if so, the details of major proposals on coal production targets discussed at this meeting?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) and (b) Yes, Sir. The coal industry was informed of the production that it has to give in the remaining two years of the current plan, in order to meet the additional demand over the level of consumption during the year 1963-64. They were also informed of the likely coal demand at the end of the Fourth Plan and the provisional production programme in order to meet the above requirements.

#### SMALL-SCALE INDUSTRY

432. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of INDUSTRY AND SUPPLY be pleased to state;

(a) whether the term "Small-Scale Industry" has been defined by Government and if so, what is that definition; and

(b) whether there is any proposal under Government's consideration to redefine this term and if so, reasons for the revision?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISHA): (a) Small Scale Industries include all industrial units with capital investment of not more than Rs. five lakhs, irrespective of the number of persons employed. The capital investment for the purpose of this definition means investment in fixed assets like land, building, machinery and equipment. In respect of certain ancillary industries, the capital limit has been raised to Rs. ten lakhs.

(b) There is no proposal at present to revise the definition.

#### WELDING OF RAIL JOINTS

433. SHRI P. K. KUMAR AN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the rate of progress of welding of rail joints has since been